

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

40

T.C.P No. 104/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

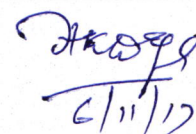
NAME OF THE PARTIES:

Mr. Harikishan Daga

V/s.

M/s. Hrim Finance Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Harikishan Daga & others	petitioner	 6/11/17

ORDER

TCP 104/397-398/NCLT/MB/MAH/2013

At request of the Petitioner, list this matter on 4.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)